## Partial Modification in Current Roster dated 22.07.2024 w.e.f. 06.08.2024

Hon'ble the Chief Justice has been pleased to make the following partial modification in current roster dated 22.07.2024 w.e.f. 06.08.2024:

I. Modification in Roster of Hon'ble Single Bench (Civil):

1.	HON'BLE MR. JUSTICE RAJBIR SEHRAWAT
	• RFA
	• Writ Petitions seeking enhancement or apportionment of compensation on account
	of acquisition / requisition of land and other related issues other than those listed
	before DB
	FAO against Land Acquisition and Requisition Act
	Civil Revision against Land Acquisition Act & Land Acquisition and Requisition
	Act
	• Appeals/Revisions under Trade Mark Act, Copyrights Act, The Patent Act and
	Design Act
	RERA Appeals, Civil Reference, Civil Original & Probate
	Company Matters
	• RSA
	(Motion & Regular)
2.	HON'BLE MR. JUSTICE HARKESH MANUJA
	• COCP
	Civil Revision – Rent
	Civil Revision – IO & Others
	• FAO – MACT
	• RSA
	(Motion & Regular)

## BY ORDER OF HON'BLE THE CHIEF JUSTICE.

Sd/-(Shalini Singh Nagpal) Registrar General 05.08.2024